

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-----------------------|-----|----|-----|-----|----|----|
| 7. दिल्ली प्रशासन | 20 | 20 | 11 | 35 | — | 5 |
| 8. गुजरात | 3 | 3 | — | 8 | — | 2 |
| 9. महाराष्ट्र | 5 | 3 | 1 | 40 | — | 21 |
| 10. पंजाब | 5 | 3 | — | 38 | — | 15 |
| 11. चंडीगढ़ प्रशासन | 3 | 3 | — | 12 | — | 1 |
| 12. अंडमान और निकोबार | 3 | 3 | — | 3 | — | — |
| जोड़ | 101 | 93 | 107 | 247 | 43 | 79 |

टिप्पणी :—केवल तात्कालिक किस्म के कुछ पत्रों को ही हिन्दी में भी जारी नहीं किया जा सका, क्योंकि इनका अनुवाद करने में देरी हो सकती थी।

Photographic materials

2227. SHRI DIPEN GHOSH: Will the Minister of INDUSTRY be pleased to state the steps Government have taken to ensure that no discrimination is made by Hindustan Photo Films Company Limited against the East India Photographic Traders' Association Limited, Calcutta regarding allotment of INDU photographic materials?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): Hindustan Photo Films Manufacturing Company Ltd., (HPF) supplies certain quantities of amateur roll film and photographic paper, at dealer net rates, to professional photographers through their associations affiliated to the apex body, namely, All India Federation of Photographic Traders Association. As the East India Photographic Traders' Association Ltd., Calcutta, is not an affiliate of this apex body, there is no question of any

discrimination shown towards it by HPF. The question of taking any steps for removal of discriminating does not, therefore, arise.

M/S. Inchek Tyres and National Rubber Manufacturers Limited

2228. SHRI DIPEN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that for the last two years the condition of M/s. Inchek Tyres and National Rubber Manufacturers Limited has shown a sharp decline;

(b) whether as a head of the organisation, the present Chairman will be held responsible;

(c) whether Government are aware about his motivated misinformation to the Government; and

(d) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) to (d) Various factors like exodus of trained personnel at the middle management level, working capital constraints, run-down condition of essential machinery resulting in higher rejections, absence of a work-culture, power cuts, etc., etc., are some of the major factors adversely affected production in these units. Government are examining the question of final disposition of the assets of these two undertakings.

Inchek tyre and National Rubber Manufacturers Ltd.

2229. SHRI DIPEN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that in a letter to Ministry of Industry dated the 22nd October, 1981 the Chairman of Inchek Tyre and NEM Ltd, made his malicious recommendations including handover of the company to its original promoters or to a prospective buyers, to close it down and to effect massive termination of all employees at the time of nationalisation;

(b) whether Government propose to take action in the line of the recommendations; and

(c) if so, what are the details in this regard

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) In a letter dated 22nd October, 1980 addressed to the Industrial Reconstruction of India and copy endorsed to this Ministry the Chairman had mentioned the following possibilities for revival of the units: —

(i) to continue the existing arrangement without any hope of eco-

nomic viability in the foreseeable future;

(ii) to hand over the company to its original owners to a prospective buyer;

(iii) to close it down;

(iv) to nationalise the company followed by massive input of finance from the Government or the financing institutions.

(b) and (c) Within the framework of the policy on sick units as announced by the Government on 6th October, 1981, Government are examining various possibilities for the final disposition of the assets of the undertakings.

Use of thrown away rejects for power generation

2230. SHRI V. GOPALSAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the fact that the BHEL, Trichy, for the first time in the world succeeded in utilising the thrown away rejects from washeries for power generation; and

(b) if so, what steps Government propose to take to develop this process?

and what national interest will be served by this action?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Yes Sir. BHEL has developed a Fluidised Bed Combustion Boiler for burning rejects from coal washeries. They are preparing a technical and commercial offer for a 7.5 MW power plant for M/s. Coal India Limited for burning the rejects from Kathara Coal Washery.

BHEL propose to pursue further research and development work on this item.